

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 103  
IB-370/ND/2020**

**IN THE MATTER OF:**

**M/s. Luxmi Electricals & Engineering Works**

**...PETITIONER**

**Vs.**

**M/s. SNG Techno Build Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 30.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the learned counsel for the operational-creditor. Learned counsel for the operational-creditor seeks time to file the invoices, which he has raised during the course of his work. Matter is adjourned to **13.02.2020**.

2-2

**(V.K. Subburaj)  
Member (T)**

2-2

**(Abni Ranjan Kumar Sinha)  
Member (J)**